

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

RAJYA SABHA
UNSTARRED QUESTION NO - 1179
ANSWERED ON 29/07/2026

INTEGRATED AQUA PARK IN ANDHRA PRADESH

1179 SHRI MEDA RAGHUNADHA REDDY:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether Government has assessed the impact of delay in implementation of the Integrated Aqua Park approved in Bapatla district of Andhra Pradesh on employment generation and aqua exports;
- (b) the timelines fixed for completion of the project and the present status thereof;
- (c) whether Government has received any proposal from Government of Andhra Pradesh for revision of project cost or additional Central assistance for the project;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) and (b): The Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry and Dairying (MoFAH&D), Government of India under Pradhan Mantri Matsya Sampada Yojana (PMMSY) has approved the proposal of Government of Andhra Pradesh for establishment of Integrated Aquapark in Bapatla district at a total cost of Rs.88.08 crore with a central share of Rs. 52.85 crore during 2022-23. Timeline for completion was two years from the release of the first instalment of the Central Share. Major activities approved under Aqua Park are: (i) Seaweed Park, (ii) Fish Division, (iii) Shrimp Division, (iv) Crab Division, (v) Seafood process park & (vi) Ornamental Fish Technology Park with the objective of promoting employment generation and export-oriented aquaculture development. As reported by the Government of Andhra Pradesh, the State has not carried out any assessment of the employment generation and aquaculture exports attributable to the Aquapark. The Government of Andhra Pradesh has reported that 49.30% of the physical progress of the Aquapark had been achieved as of June 2026.

(c) to (e): The proposal for enhancing the project cost of the Aquapark was received from the Government of Andhra Pradesh during 2024-25. However, the same was not considered as it was not in accordance with PMMSY guidelines.
